

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1684/2019 in DFR No. 2283/2019 (IA 1684/2019 - For condonation of delay in filing the Appeal)	Powergrid Corporation of India Ltd. VS Central Electricity Regulatory Commission & Ors.	2283/2019 Dated 05/09/2019	15/10/2019		17/10/2019 Court - 1
2	IA 1798/2019 in DFR No. 2312/2019 (IA 1798/2019 - For condonation of delay in filing the Appeal)	Shri B.N. Chandrappa VS Bangalore Electricity Supply Company Ltd & Anr.	2312/2019 Dated 27/09/2019	15/10/2019		17/10/2019 Court - 1